Government of India Ministry of Finance Department of Revenue

LOK SABHA

UNSTARRED QUESTION NO. 1217

TO BE ANSWERED ON SATUERDAY, SEPTEMBER 19, 2019 BHADRAPADA 28, 1942 (SAKA)

TAXPAYERS

†1217. SHRI KRUPAL BALAJI TUMANE:

Will the Minister of FINANCE be pleased to state:

- (a) the total number of taxpayers and tax paying companies in the country so far and the tax revenue being received by the Government annually;
- (b) whether the Government proposes to give relaxation or other benefits in free of cost education, medical education, treatment and housing facility for the families of taxpayers;
- (c) if so, the manner in which it is likely to be implemented; and
- (d) if not, the reasons therefor?

ANSWER MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI ANURAG SINGH THAKUR)

(a): The details of total number of taxpayers, tax paying companies in the country and the tax revenue being received by the government annually is as under:

Indirect Taxes

As on 14.09.20, there were 1,26,71,516 active GST registrations across India. Out of these, 93,62,207 registrations have declared their tax liability greater than "Nil" in their GSTR-3B/GSTCMP-08/GSTR-4 returns (for all the tax periods since their date of registration, put together). The total number of active (tax-paying) registered persons under Central Excise as on 15.09.20 were 5495. The net indirect tax revenue for the year 2019-20 was Rs. 9,53,638 Crore.

Direct Taxes

The total number of taxpayers* for Assessment year 2019-20 as on 30.06.20 were 8.7 Crore. As the last date for filing Income Tax Returns for the Assessment Year 2019-20 is 30.09.20, this number may increase further. The number of companies (other than companies claiming exemption under section 11 of the Income-tax Act, 1961) filing Income tax Returns for Assessment year 2019-20 till 31.08.20 were 8,57,860 out of which 4,23,207 companies have reported net-tax liability of Rs. 4,74,364.29 Crore. As the last date for filing ITRs for Assessment Year 2019-20 is 30-09-2020, this number may also increase further. The Direct Tax Revenue for the year 2019-20 was Rs. 10,50,678 Crore.

- * A "Taxpayer" is a person who has either filed a return of income for the relevant Assessment Year or in whose case tax has been deducted at source in the relevant Financial Year even if the taxpayer has not filed the return of income.
- (b): At present there is no such proposal to give relaxation or other benefits in free of cost education, medical education, treatment and housing facilities for the families of taxpayers under the consideration of the Government.

(c) & (d): Does not arise in view of reply for (b) above.
